

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 745/19 in DFR No 1052/19 (IA 745/19 – Delay in filing)	Indian Wind Power Association Vs. Telangana State Electricity Regulatory Commission	1052/2019 Dated 05/03/2019	07/05/2019		13/05/2019 Court - I
2.	IA 945/19 in DFR No 851/19 (IA 945/19 – Delay in filing)	KSK Mahanadi Power Company Limited Vs. Madhyachal Vidyut Vitran Nigam Limited & Ors.	851/2019 Dated 20/02/2019	07/05/2019		13/05/2019 Court - I
3.	IA 748/19 in DFR No 1499/19 (IA 748/19 – Delay in filing)	Chettinad Cement Corporation Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	1499/2019 Dated 28/03/2019	07/05/2019		13/05/2019 Court - I
4.	IA 750/19 in DFR No 1498/19 (IA 750/19 – Delay in filing)	Chettinad Cement Corporation Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	1498/2019 Dated 28/03/2019	07/05/2019		13/05/2019 Court - I
5.	A No 180/19	Saheli Exports Private Limited Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	806/2019 Dated 18/02/2019	07/05/2019		13/05/2019 Court - I
6.	IA 751/19 in DFR No 1358/19 (IA 751/19 – Delay in filing)	Pudumjee Paper Products Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	1358/2019 Dated 20/03/2019	07/05/2019		13/05/2019 Court - I

Sd/-
Dy. Registrar

Dated: 09/05/2019